

(c) the target fixed for completing the line and open for traffic; and

(d) the names of the localities which will be covered by this rail?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The over-all physical progress of construction work is 5 per cent.

(b) Yes.

(c) The project is targetted to be completed by June 1982.

(d) Localities which will be served are Shakurbasti, Tughlakabad, Connaught Place, Indraprasaha Estate, Sadar Bazar, Paharganj, Kishanganj, Sarai Rohilla, Patel Nagar, Kirti Nagar, Moti Bagh, Sarojini Nagar, Lajpat Nagar, and Nizamuddin.

Wireless operators

2289. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Wireless Operators on all Railways, Zone-wise, in the scale of Rs. 330—560 and Rs. 425—640 stagnated in the maximum of the scale and the number who will be stagnated as on 1st June, 1981, zone-wise;

(b) whether it is a fact that Senior Wireless operators/WTS/IWT were in scale of Rs. 210—380 (authorised) at par with Head Clerks in Offices;

(c) whether it is a fact that now the Senior Wireless Operators/WTS/IWT are in scale of Rs. 425—640 whereas Head Clerks are in scale of Rs. 425—700 even though the Senior Wireless operators/WTS/IWT are more qualified academically and Technically than ordinary Head Clerks; and

(d) if so, the action taken by Government to revise the scale of pay of Senior WOPS/WTS/IWT from Rs. 425—640 to Rs. 425—700 so as to remove stagnation and disparity in scales

of pay between Senior WOPS/WTS/IWT and Head Clerks?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The information is being collected and will be laid on the table of the Sabha.

(b) Yes.

(c) The revised scales of pay have been allotted to Senior Wireless Operators/Wireless Traffic Supervisors/Wireless Traffic Inspectors and Head Clerks in accordance with the recommendations of the Third Pay Commission which *inter-alia* took into consideration the duties, responsibilities, recruitment qualifications degree of supervision to be exercised etc.

(d) It is not proposed to revise the pay scales of Wireless Operators/Wireless Traffic Supervisors/Wireless Traffic Inspectors.

Guidelines for Determining *pari Passu* Obligations of Shipping Companies

2290. SHRI BAPUSAHEB PARULEKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any guide-lines have been issued by Government for determining *pari passu* obligations of Shipping Companies;

(b) if so, when and the details thereof;

(c) whether any proposals have been received that Indian Steamship Company which had during recent years acquired ships from abroad with finances arranged by themselves should be exempted from *pari passu* obligation pertaining to them and whether National Shipping Board has made any recommendation to Government in this connection; and

(d) if so, Government's reaction thereto?